

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.460-G Dated-Alipore, the 19th day of July, 2020

The judicial and administrative works of this Judgeship was suspended till today, the 19th July, 2020 vide this office order No.455-G dated 13.07.2020 on account of the new phase of lockdown in the containment zones of Kolkata and the adjoining districts, as declared by the Government of West Bengal and constant increase in the number of containment zones in Kolkata and manifold increase in the number of Covid-19 positive cases in Kolkata and suburbs.

However, no such improvement was noticed during this period of lockdown. Rather, the situation has worsened with a huge surge in the number of Covid-19 positive cases. The building adjacent to District Judge's Court at Alipore has been cordoned today by the local police station since Covid positive cases have been detected in the said building/area. The local Bar at Kakdwip intimated that the administrative offices of the Government of West Bengal at Kakdwip shall also remain closed till 25th July, 2020 on account of the surge of Covid positive cases at Kakdwip. Situation is grave not only in Kolkata and suburbs, but in the entire State of West Bengal. Regarding resumption of the normal functioning of the courts in a limited form from 20th July, 2020, the opinion of the learned Judicial Officers and members of the local Bar has been taken into consideration. Upon consideration of the entire facts and circumstances, and keeping in view the need to hear the urgent matters, the Judicial and administrative works of the Judgeship of South 24-Parganas shall remain suspended on 20th, 21st and 23rd July, 2020. The courts shall function in a limited form as per the schedule provided hereunder on 22nd and 24th July, 2020.

Wednesday, July 22, 2020:

Alipore: District Judge's Court, ADJ, 1st 3rd, 4th, 6th, 8th, 10th Court.

Alipore: ADJ, FTC-I, II, III, IV.

Alipore: Civil Judge (Senior Division), 1st, 2nd, 3rd, 4th, 5th Court.

Alipore: Civil Judge (Junior Division), 1st, 2nd, 3rd Court.

Alipore: Civil Judge (Junior Division), 1st and 2nd Additional Court.

Sealdah: ADJ, 2nd Court, ADJFTC-I, CJ(SD), 1st Court of CJ(JD),

Additional Court of CJ (JD).

Baruipur: ADJFTC, 1st Court of CJ (SD), 1st and 2nd Court of CJ (JD).

Diamond Harbour: ADJFTC-I & II, CJ (SD), 1st & 2nd Court of CJ (JD),

1st Additional Court of CJ (JD).

Kakdwip: Civil Judge (Junior Division).

Friday, July 24, 2020:

Alipore: District Judge's Court, ADJ, 11th, 12th, 17th, 18th Court and Court of E.C Act (Special) & ADJ.

Alipore: ADFTC-5th, 6th, 7th, 8th Court.

Alipore: Civil Judge (Senior Division), 6th, 7th, 9th Court.

Alipore: Civil Judge (Junior Division), 4th, 5th, 6th Court.

Alipore: Civil Judge (Junior Division), 3rd Addl. Court.

Sealdah: ADJFTC-II, Small Causes Court, 2nd Court of CJ (JD).

Baruipur: 2nd Court of CJ (SD), 3rd Court of CJ(JD).

Diamond Harbour: ADJFTC-III & IV, 3rd Court of CJ (JD) and 2nd Additional Court of CJ (JD).

- *The Juvenile Justice Board, South 24-Parganas, Child Friendly Court, Alipore, POCSO Courts of the Sub-Divisions (1st ADJ, Sealdah, Baruipur, Diamond Harbour and Kakdwip) and Commercial Court at Alipore will remain functional on all days from 20.07.2020 to 24.07.2020.*
- *The vacant courts will remain functional on those days when the court in charge of the said vacant court(s) will take seat.*
- *Matter pertaining to any vacant court will be heard by the court in charge of the said vacant court.*
- *The 13th Court of Additional District Judge, Alipore has been exempted from the aforesaid list, as the said court has been gutted by a devastating fire in the morning of 14.07.2020.*
- *Matters pertaining to the District Judge's Court, Alipore will be heard by Sri Subasish Ghoshal, Additional District Judge, 17th Court, Alipore, South 24-Parganas.*
- *In regard to the District Judge's Court, the matters fixed on 17th, 18th and 20th July, 2020 will be heard by the District Judge's Court on 22.07.2020 along with the matters fixed on 22nd July, 2020 and the matters fixed on 21st and 23rd July, 2020 will be heard on 24.07.2020 along with the matters fixed on 24th July, 2020.*

The Magistrates of the Criminal Courts shall take judicial seat only on 22nd and 24th July, 2020 as per the table provided hereunder:

Alipore:

<u>Date</u>	<u>Name of the Officer on duty</u>	<u>Remarks</u>
20.07.2020 Police Remand File	8 th J.M	
21.07.2020 Police Remand File	9 th JM	
22.07.2020 Judicial Seating	CJM, ACJM, 3 rd JM and 6 th JM Officers shall remain in charge of the rest of the courts	Ld. ACJM shall remain in charge of the courts of 1 st JM/2nd JM 4 th JM, Ld 3 rd JM shall remain in charge of 5 th JM and 7 th JM and Ld 6 th JM shall remain in charge of 8 th JM, 9 th JM and 10 th JM.
23.07.2020 Police Remand File	4 th JM	
24.07.2020 Judicial Seating	CJM, ACJM, 5 th JM and 6 th JM	Ld. ACJM shall remain in charge of the courts of 1 st JM/2nd JM, 3 rd JM and 4 th JM, Ld 6 th JM shall remain in charge of the rest of the Courts.
25.07.2020 (holiday)	1 st JM	
26.07.2020 (holiday)	10 th JM	

Sealdah:

20.07.2020 Police Remand File	ACJM	
21.07.2020 Police Remand File	5 th JM	
22.07.2020 Judicial Seating	2 nd JM, 5 th JM and 6 th JM Officers shall remain in charge of the rest of the courts	Ld. 5 th JM shall remain in charge of the court of ACJM. Ld 2 nd JM shall remain in charge of Ld 1 st JM and 3 rd JM. 6 th JM shall remain in charge of 4 th JM.
23.07.2020 Police Remand File	2 nd JM	
24.07.2020 Judicial Seating	4 th JM, 5 th JM and 6 th JM	Ld. 6 th JM shall remain in charge of the court of ACJM.

	shall remain in charge of the rest of the courts	Ld 4 th JM shall remain in charge of Ld 1 st JM and 2 nd JM. 5 th JM shall remain in charge of 3 rd JM.
25.07.2020 (holiday)	5 th JM	
26.07.2020 (holiday)	3 rd JM	

Baruipur:

20.07.2020 Police Remand File	Smt Nabanita Nandy, Ld. JM	
21.07.2020 Police Remand File	Sri Kuntal Bhattacharya, ACJM	
22.07.2020 Judicial Seating	Sri Kuntal Bhattacharya, ACJM	ACJM shall remain in charge of the rest of the courts
23.07.2020 Police Remand File	Sri Kuntal Bhattacharya ACJM	
24.07.2020 Judicial Seating	Sri Kuntal Bhattacharya, ACJM	ACJM shall remain in charge of the rest of the courts
25.07.2020 (holiday)	Ld. JM Smt Nabanita Nandy	
26.07.2020 (holiday)	Ld. JM Smt Nabanita Nandy	

Diamond Harbour:

20.07.2020 Police Remand File	2 nd JM	
21.07.2020 Police Remand File	2 nd JM	
22.07.2020 Judicial Seating	ACJM and 2 nd JM Officers shall remain in charge of the rest of the courts	Ld. ACJM shall remain in charge of the courts of 1 st JM. Ld 2 nd JM shall remain in charge of Ld 3 rd JM.
23.07.2020 Police Remand File	3 rd JM	
24.07.2020 Judicial Seating	1 st JM and 3 rd JM Officers shall remain in charge of the rest of the courts	Ld. 3 rd JM shall remain in charge of the courts of ACJM. Ld 1 st JM shall remain in charge of Ld 2 nd JM.

25.07.2020 (holiday)	1 st JM	
26.07.2020 (holiday)	1 st JM	

Kakdwip:

20.07.2020 Police Remand File	ACJM-cum-CJ(Sr. Div)	
21.07.2020 Police Remand File	ACJM	
22.07.2020 Judicial Seating	ACJM-cum-CJ(Sr Div) and Ld JM Officers shall remain in charge of the rest of the courts	Ld. ACJM -cum-CJ (Sr Div) shall remain in charge of the courts of ACJM.
23.07.2020 Police Remand File	ACJM	
24.07.2020 Judicial Seating	ACJM and Ld JM Officers shall remain in charge of the rest of the courts	Ld. ACJM shall remain in charge of the court of ACJM-cum-CJ (Sr Div).
25.07.2020 (holiday)	Ld. JM	
26.07.2020 (holiday)	ACJM-cum-CJ (Sr Div)	

- *Mode of functioning of the courts of the Judgeship of South 24-Parganas and process of filing of matters, obtaining copies of order, entry and exit points of Courts and General advisories will be in the same manner, as elucidated in Order No.443-G dated 30.06.2020 of this office. The same is available in the official website of the Judgeship of South 24-Parganas.*

In case of detection of Covid-19 positive, all concerned are requested to immediately contact the Doctor and follow his/her advice.

Nazir, District Judge's Court, Alipore is required to take appropriate steps for sanitization of the District Judge's Court, Courts and staff quarters, Bar Library, Sherestass within District Judge's Court compound, Criminal Courts and Commercial Court at Alipore. The Sub-divisional Civil Judge (Junior Division)/Nazir of the respective sub-divisions are directed to take necessary steps for sanitization of their respective courts/ local Bar/Sherestass.

The situation will be reviewed on 24th July, 2020 and necessary order regarding normal functioning of the courts in a limited form from Monday, the 27th July, 2020 will accordingly be notified.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. All the Ld.ADJ/CJ (JD) on probation at Alipore, South 24-Parganas.
6. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip, with a request to circulate this order amongst the learned Advocates.
7. The Chief PP/GP South 24-Parganas, Alipore.
8. The District Magistrate, South 24-Parganas.
9. All the departments of the Office of the District Judge, Alipore and departments under the control of the Registrar, District Judge's Court, South 24-Parganas, Alipore.
10. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District to ensure that deployment of adequate police personnel is made on the said dates of functioning of the courts in respective stations.
11. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-700016/ C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore to ensure that deployment of adequate police personnel on the said dates of functioning of the courts is made at Alipore court complex.
12. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033, with a request to depute medical team equipped with Thermal Guns and sanitizers at Alipore Court complex on the aforesaid dates.
13. The Director, Fire & Emergency Services, Kolkata with a request to make necessary arrangements for sanitization of the court complexes at Alipore.
14. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
15. The Secretary, DLSA, South 24-Parganas, Alipore.
16. The Nodal Officer/ System Officer/System Administrator/Executive Assistant/ Assistant Registrar/Sheristadar/Nazir/Head Clerk, District Judge's Court, Alipore.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas